

1	2	3
24 Feb. 07	201.5	13.46
3 Mar. 07	210.4	17.28
10 Mar. 07	210.4	16.18
17 Mar 07	211.7	16.90
24 Mar. 07	211.7	14.12
31 Mar. 07	210.4	11.56
7 Apr. 07	210.4	11.21
14 Apr. 07	211.6	10.21
21 Apr. 07	211.5	9.87
28 Apr. 07	211.5	<b>9.30</b>

(b) and (c) To moderate the cement prices, while customs duties have been brought down to zero, excise duties have been rationalized. The current rates of excise duty on cement (other than white cement) cleared in packaged form are:

- (i) Up to Rs. 190 per bag of 50 kgs      Rs. 350 per tonne
- (ii) above Rs. 190 and up to Rs. 250      12 per cent of the declared  
per bag of 50 kgs                                      retail price
- (iii) Above Rs. 250 per bag of 50 kgs      Rs. 600 per tonne.

#### **Migration of officials of IRS**

.4336. SHRI AJAY MAROO:  
SHRI DEVDAS APTE:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that officers of Indian Revenue Services are taking voluntary retirement to join private sector services;
- (b) if so, the details thereof;
- (c) how many such officers have been granted retirement till date and how many are waiting till date;
- (d) what are the reasons behind these retirements; and
- (e) what steps Government are taking to stop this migration?

[15 May, 2007]

RAJYA SABHA

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) to (c) So far as IRS (IT) is concerned, 49 officers have taken voluntary retirement during 2006-07 and till 1st May, 2007. Requests from 5 officers for voluntary retirement are also under process.

So far as IRS (C&CE) is concerned, 38 officers have taken voluntary retirement during 2006-07 and till 1st May, 2007. Requests from 3 officers for voluntary retirement are also under process.

(d) The reason behind these retirements is largely personal.

(e) Under Govt. of India CCS (Pension) Rules, an officer is entitled to seek voluntary retirement.

#### **Misuse of Pan Cards**

†4337. SHRI AMIR ALAM KHAN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a large number of persons have obtained more than one PAN Cards in the country and they are misusing them;

(b) if so, the number of persons who have more than one PAN Cards in the country;

(c) the number of persons who have returned such cards voluntarily;

(d) whether Government are taking action against those persons who have more than one PAN Card so that their possible misuse can be checked; and

(e) is so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) Yes, Sir. A few cases of misuse of duplicate PAN card have been reported.

(b) The number of persons having duplicate PANs is 13.1 lakhs as on 31.3.2007.

(c) The information relating to surrender of PANs voluntarily is not maintained separately in the data base. However, the number of duplicate PANs deleted as a result of the duplication exercise as on 11.5.2007 is 8,49,293.

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†Original notice of the question was received in Hindi.